

SHRI JYOTIRMOY BOSU: Why did the lawyer agree to comprise the case, joining hands with Sagar Suri's lawyer?

SHRI BHISHMA NARAIN SINGH: The compromise of the case was done, while the case was going on, while the litigation was going on because the licensee had gone to the court for redressal of his grievance.

SHRI JYOTIRMOY BOSU: Bogus grievance!

SHRI BHISHMA NARAIN SINGH: That was the fault of the party? The only fault was that the licence was not given to him, because the Government changed....

SHRI JYOTIRMOY BOSU: The Speaker is laughing! He has understood what I have said.

SHRI BHISHMA NARAIN SINGH: You know what the Janata Government was doing—you know well—undoing even all the good things done by us. (Interruptions).

PROF. MADHU DANDAVATE: There can be no answer without reference to the Janata Government!

SHRI BHISHMA NARAIN SINGH: This Government has also to take political decisions. This Government decided to give the plot of land to NDMC.

एशियाई खेलों के लिए विदेशी सहायता

* 577. श्री बी० डी० सिंह : †
श्री त्रिलोक चन्द :

क्या शिक्षा और समाज कल्याण मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या एशियाई खेलों के लिये सरकार को विदेशों से कोई सहायता मिल रही है ;

(ख) यदि हां, तो कितनी राशि की और कित-कितन देशों से उक्त सहायता मिल रही है ;

(ग) इन खेलों के आयोजन पर सरकार द्वारा प्रत्यक्ष तथा परोक्ष रूप से कितनी राशि खर्च की जायेगी ; और

(घ) इन खेलों के लिये खिलाड़ियों का चयन करने के लिये सरकार द्वारा क्या काम उठाये जा रहे हैं ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) The only foreign assistance so far offered to and accepted by Government is a cash grant of Rs. 12 crores from the Amir of Kuwait.

(c) The expenditure on the Asian Games project to be borne by Government is estimated at Rs. 54.83 crores.

(d) The selection of Indian sportsmen for participation in the Asian Games is the responsibility of and will be done by the Indian Olympic Association and the National Sports Federation concerned. However, Government is trying to provide all possible facilities and financial assistance to the Sports Federations for proper training and coaching of sportsmen within the available resources.

श्री बी० डी० सिंह : अध्यक्ष जी, एशियन गेम्स पर जो खर्च होने जा रहा है, पता नहीं सरकार उसको क्यों साफ नहीं करता है। अप्रत्यक्ष रूप से जो खर्च होने जा रहा है, विशेषकर चर्चा यह है कि एशियन गेम्स के लिए बाहर से सारी मदद मिल रही है, जिसमें केवल कुवैत के अमीर द्वारा 12 करोड़ रु. दिखाए गए हैं और यह भी कहा गया है कि सरकार इसको स्वीकार करती है। इसलिए इस संदर्भ में मैं माननीय मंत्री जी से यह जानना चाहत हूँ कि क्या ऐसे भी कोई देश हैं जो सहायता देना

चाह रहे हैं और सरकार उस को स्वीकार नहीं कर रही है ? साथ ही साथ इस पर भी प्रशासक डालें कि क्या कुवैत के अमीर ने जो आर्थिक सहायता दी है, अगर एशियन गेम्स नहीं होते तो हमारे देश में खेलकूद के विकास के लिए क्या यह आर्थिक सहायता दी जाती या नहीं दी जाती ?

SHRI S. B. CHAVAN: I would reply to the last question first. The Amir of Kuwait gave this donation for Asian Games and that too for a stadium. The second part of the question was whether any other country offered to assist the Government of India or the Asian Olympic Association and whether the offer has not been accepted. At least as far as my information goes, there is no such case wherein the offer was made and we have not accepted it. There are two offers which we have received. One is from Seiko in Japan and another is from M/s. Yonex from Japan. Both these parties have made offers. The first party offered to provide on a rent basis 13 'timers' including photo-finish apparatus and electronics scoreboard. That matter is under negotiation and very soon it will be finalised. The firm—a Japanese firm—want to give shorts and rackets for table and lawn tennis in lieu of the publicity they will get. They have also offered 25,000 US dollars as royalty.

श्री बी० डी० सिंह : अध्यक्ष जी, मेरा दूसरा प्रश्न यह है कि अर्जेन्टाइजिंग कमेटी के चेयरमैन श्री विद्याचरण शुक्ल, भूतपूर्व मंत्री हैं। आज उन को मन्त्रिमंडल से हटा दिया गया है, कारण यह कि चीनी के वितरण के संबंध में अनियमितताएँ हुई हैं और वे अपने कार्य में अकुशल थे—इसलिए हटाया गया है। जहाँ तक एशियन गेम्स का संबंध है, ऐसी रिपोर्ट्स आ रही हैं कि कन्स्ट्रक्शन वर्क में घोर अनियमितताएँ हो रही हैं। एक सूचना है कि 10 लाख रुपया

एडवांस दे दिया गया है विदभाउट एनी 2 कोरेसर्पोडिंग वर्क। एकाडिंग टू अदर सोर्स, डी० डी० ए० हेज टू रिकवर 8 करोड़ रुपय पेट टू दी कान्ट्रिक्टर्स अत एकाउन्ट आफ एडवांसस। इस प्रकार से पेमेंट हो रहा है और इतनी तेजी से काम जल्दबाजी में हो रहा है। रात-दिन काम हो रहा है। दो-दिन हुए पानी की टंकी को लैप्स कर गई। टंकी की बात आपको पता है। तब इन सब बातों को देखते हुए क्या सरकार श्री शुक्ल को चेयरमैन पद से हटाने पर विचार कर रही है ?

AN HON. MEMBER: He has resigned.

श्री बी० डी० सिंह : अध्यक्ष जी, खेलकूद की शिक्षा के लिए पर्याप्त ध्यान नहीं दिया गया है। मैं सीधा सवाल माननीय मंत्री जी से यह करना चाहता हूँ कि इं-स्कूल तक आप खेल-कूद के विकास के लिए कोई गेम्स इन्स्ट्रक्टर रखने की व्यवस्था करने जा रहे हैं या नहीं ?

SHRI S. B. CHAVAN: May I request the hon. Member to repeat the question?

अध्यक्ष महोदय : क्या आप 10वीं तक पढ़ने वाले बच्चों के लिए कोई अनिवार्य रूप से व्यवस्था करने जा रहे हैं ?

SHRI S. B. CHAVAN: There is a separate scheme for sports for rural and urban areas. So, I would require notice for that.

SHRI NIREN GHOSH: It has repeatedly been stated in this House and outside also that an amount of Rs. 700 crores is going to be spent directly or indirectly on the Asian Games. The figures that the Government has given are far below the figures which appeared in the papers.

May I take the Government's figures as final and that these figures would not be exceeded?

How many guests do you expect for the Asian Games? How many hotel rooms are there in Delhi at present? If there is a new construction, will it be completed before the Asian Games start? If not, how will you accommodate those guests?

SHRI S. B. CHAVAN: So far as the first part of the question is concerned, the figures which are given by the Government are authentic. I do not think the hon. Member should give great credence to what appears in the papers. But at the same time, I cannot rule out the possibility of some escalation by the time the whole thing is completed. But it may be about 10 or 15 per cent and not more than this.

There are private hotels and it may be difficult for Government to say on what basis these private parties approach both the NDMC and the Government for increasing accommodation. Considering it in the context of great inflow of tourists, it is quite possible that there may not be enough accommodation for the sportsmen. That is why, the NDMC and the steering committee have come to the conclusion that a few more hotels are necessary.

SHRI NIREN GHOSH: Shri Bishma Narain Singh has said that 2000 people are expected and 2000 rooms are not there. Now, the Minister Incharge says that he does not know the figure. So, two Cabinet Ministers are making contradictory statements before the House.

MR. SPEAKER: We will find out the discrepancy later on.

लेवी की चीनी

* 578. श्री सत्यनारायण जटिया :
क्या कृषि मंत्रो निम्नलिखित जानकारी
दयानि वाला विवरण समा पटल पर
रखने को कृपा करेंगे कि :

(क) चालू वर्ष के दौरान गन्ने का कुल कितना उत्पादन हुआ और अब तक चीनी का कितना उत्पादन हो चुका है ;

(ख) चीनी मिलों से कितनी मात्रा में लेवी को चीनी प्राप्त हुई है ;

(ग) क्या खण्डसारी मिलों पर लेवी लगाई गई है और यदि हां, तो कुल उत्पादन को तुलना में उसका प्रतिशत कितना है ; और

(घ) खण्डसारी तथा चीनी मिलों ने चालू वर्ष के दौरान गन्ने का कितना अधिकतम मूल्य दिया है और इन चीनी मिलों तथा खण्डसारी मिलों के नाम क्या हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) to (d) A statement is laid on the Table of the Sabha.

Statement

(a) During the current season, 1980-81, the production of sugarcane is estimated at 152 million tonnes and the production of sugar, upto 15-3-1981, has been of the order of 41.81 lakh tonnes.

(b) A quantity of 12.92 lakh tonnes of levy sugar has been lifted from the sugar mills during the period from October, 1980 to February, 1981 for internal consumption.

(c) The Governments of Uttar Pradesh and Madhya Pradesh have, with the concurrence of the Central Government, imposed a 50 per cent levy on khandasari produced by the first sulphitation process.

(d) According to information available, the maximum price paid by sugar mills for sugarcane is Rs. 28.00 per quintal. This price has been paid by the three mills at Batala, Gurdaspur and Zira in Punjab